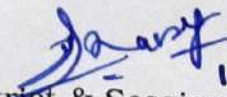


**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 15.06.2021**

MORNING SESSION	
<p style="text-align: center;"><u>HEARING</u></p> <p>1. R.A. 99/2020 2. R.A. 274/2020</p> <p style="text-align: center;"><u>STEPS</u></p> <p>3. A.P. 71/2020 4. R.A. 262/2020</p> <p style="text-align: center;"><u>NOTICE</u></p> <p>5. A.P. 57/2021 6. A.P. 58/2021 7. A.P. 59/2021 8. A.P. 60/2021 9. A.P. 61/2021 10.A.P.62/2021</p>	<p style="text-align: center;"><u>ARGUMENTS</u></p> <p>11. M.A. 120/2020</p> <p style="text-align: center;"><u>AWAIT NOTICE</u></p> <p>12. A.P. 61/2020</p>
AFTERNOON SESSION	
<p style="text-align: center;"><u>HEARING</u></p> <p>1. S.C.315/2019</p> <p style="text-align: center;"><u>NOTICE</u></p> <p>2. CrI.Misc. 549/2021</p> <p style="text-align: center;"><u>EVIDNCE</u></p> <p>3. S.C.166/2018</p> <p style="text-align: center;"><u>CALL ON</u></p> <p>4. CrI.Misc. 871/2021</p> <p style="text-align: center;"><u>HBC</u></p> <p>5. S.C. 81/2020 6. S.C. 86/2020 7. S.C. 92/2020</p> <p style="text-align: center;"><u>PRODUCTION OF ACCUSED</u></p> <p>8. S.C. 102/2020</p> <p style="text-align: center;"><u>NBW TO ACCUSED AND NOTICE TO SURETIES</u></p> <p>9. S.C.187/2014</p>	<p style="text-align: center;"><u>FURTHER ARGUMENTS</u></p> <p>10. Spl.C. 191/2021 11. Spl.C. 192/2021</p>


14.6.2021
Prl.District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

IN THE COURT OF I ADDITIONAL DISTRICT AND SESSIONS JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU
Cause list dated 15.06.2021

<u>MORNING SESSION</u>	
1. LAC(APPL) 2/2019 2. R.A. 186/2020 3. R.A.101/2017 4. R.A. 102/2017 5. Crl.Misc. 877/2021 6. Crl.Misc. 880/2021	

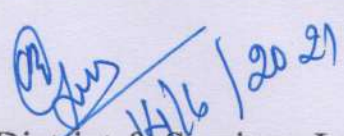
I Addl. District & Sessions Judge,
Bengaluru Rural District,

II Additional District & Session Court Bengaluru Rural District, Bengaluru		
Cause List -15.06.2021		
Morning Session		
Sl	Case No.	Stage
1	Spl.Case 222/2018	Evidence
2	Spl.Case 473/2018	Evidence
3	Spl.Case 229/2020	HBC
4	Crl.Misc 651/2021	Hearing
5	Spl.Case 220/2016	Hearing
6	Crl.Misc 879/2021	Objection
7	Spl.Case (SC/ST) Act 42/2012	Evidence
8	Spl.Case (SC/ST) Act 28/2012	Evidence
9	Spl.Case (SC/ST) Act 27/2012	Evidence
10	Spl.Case (SC/ST) Act 116/2012	Evidence
11	Spl.Case 281/2012	Evidence
12	Spl.Case 11/2014	Evidence
13	Spl.Case 55/2014	Evidence
14	Spl.Case 59/2016	Evidence
15	Spl.Case 144/2016	Evidence
Afternoon Session		
16	Spl.Case 197/2016	Evidence
17	Spl.Case 109/2017	Evidence
18	Spl.Case 223/2017	Evidence
19	Spl.Case 1/2018	Evidence
20	Spl.Case 39/2018	Evidence
21	Spl.Case 77/2018	Evidence
22	Spl.Case 83/2018	Evidence
23	Spl.Case 222/2018	Evidence
24	Spl.Case 271/2018	Evidence
25	Spl.Case 323/2018	Evidence
26	Spl.Case 360/2018	Evidence
27	Spl.Case 389/2018	Evidence
28	Spl.Case 202/2021	Orders
29	Crl.Misc 766/2021	Orders
30	Crl.Misc 866/2021	Await notice

II Addl. District & Session Court,
Bengaluru Rural District, Bengaluru.

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 15-06-2021**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
1. EX.38/2021 2. EX.39/2021 3. R.A.159/2019	1. CrI.R.P.5/2021 2. CrI.R.P.23/2018 3. SC.59/2021 4. SC.60/2021 5. SC.168/2020 6. SC.114/2017 7. SC.250/2018 8. SC.256/2018 9. SC.347/2018 10. SC.57/2019 11. SC.76/2019 12. SC.246/2019
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
	13. SC.309/2019 14. SC.17/2021 15. SC.53/2021 16. SC.98/2013 17. SC.53/2016 18. SC.92/2021 19. CrI.Misc.548/2021


I/c. VI Additional District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 15.06.2021

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>Steps:</u> 1) R.A. 74/2018 2) EX 71/2019</p> <p><u>Notice:</u> 1) EX 30/2021 2) EX 31/2021 3) EX 32/2021 4) EX 33/2021 5) EX 34/2021 6) EX 35/2021 7) EX 36/2021 8) EX 37/2021</p> <p><u>Await LCR:</u> 1) R.A. 174/2019</p> <p><u>Await Notice:</u> 1) R.A. 22/2019</p> <p><u>Chief Examination of P.W.:</u> 1) M.A. 22/2013</p> <p><u>Paper Publication:</u> 1) Misc. 86/2019</p> <p><u>Further Evidence:</u> 1) Misc. 34/2017</p>	<p><u>Evidence:</u> 1) SC 3/2015 2) SC 189/2015 3) SC 272/2019</p> <p><u>Arguments:</u> 1) CrI.R.P. 15/2016 2) CrI.R.P. 78/2018</p> <p><u>HBC:</u> 1) SC 8/2020 2) SC 49/2021</p> <p><u>NBW to Accused:</u> 1) SC 154/2015 2) SC 97/2018</p> <p><u>Objection:</u> 1) SC 72/2021</p> <p><u>Notice:</u> 1) CrI.Misc. 1898/2018 2) CrI.Misc. 953/2019</p> <p><u>Compliance:</u> 1) CrI.Misc. 1691/2015</p> <p><u>Summons:</u> 1) SC 2/2020</p>

Sd/-

7th Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated: 21/05/2021 issued by Hon'ble High Court of Karnataka.

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT,
BENGALURU RURAL DISTRICT, BENGALURU OF 15.06.2021**

MORNING SESSION

AFTERNOON SESSION

STEPS			OFFICE OBJECTIONS		JUDGMENT			
1	Misc	92/2017	9	RA	92/2021	1	SC	167/2015
2	MA	22/2019						
3	MA	151/2020						
				HEARING				
			10	SC	155/2018			
	APPEARANCE OF PARTY		11	SC	156/2018			
4	MC	214/2020						
5	MC	226/2020						
				EVIDENCE				
			12	SC	19/2016			
			13	SC	20/2016			
	NOTICE							
6	RA	137/2017	14	SC	85/2017			
			15	SC	192/2017			
	AWAIT LCR		16	SC	133/2018			
7	RA	5/2017	17	SC	297/2018			
			18	SC	315/2018			
	AWAIT NOTICE		19	SC	316/2018			
8	EX	51/2017	20	SC	99/2019			
				CALL ON				
			21	SC	148/2020			

Cause List of IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.
Dated: 15-06-2021.

<u>Morning Session</u>	
<u>Civil</u>	<u>Criminal</u>
1. P & SC 19/2021	8. Spl.C.95/2021
2. AS 19/2019	9. Spl.C.97/2021
3. MA 7/2019	10. Spl.C.154/2014
4. RA 72/2016	11. SC 157/2020
5. RA 197/2016	12. SC 118/2018
6. MA 14/2017	13. SC 153/2020
7. RA 125/2017	14. SC 79/2017
<u>Afternoon Session</u>	
<u>Civil</u>	<u>Criminal</u>
1. RA 11/2018	10. Spl.C.205/2020
2. RA 77/2019	11. CrI.A.156/2018
3. RA 155/2019	12. CrI.A.41/2020
4. AS 52/2019	13. C.C.2/2015
5. RA 210/2019	14. Spl.C.9/2019
6. EX119/2018	
7. RA 211/2019	
8. RA 133/2020	
9. RA 138/2020	

Date : 14-06-2021.
Place : Bengaluru.

Sd/-
IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.

PRL.DISTRICT AND SESSION JUDGE,BENGALURU RURAL

In the Court of T.C. SRIKANTH

**ADDL. DISTRICT AND SESSIONS JUDGE-FTSC-I (SPECIAL COURT FOR TRIAL OF CASES
FILED UNDER POCSO ACT)**

Cause List Dated 15-06-2021

Case Type	Case No./Year	Sub Stage	Advocate
<u>SUMMONS</u>			
1) SPL.C	398/2019		A
<u>Evidnce</u>			
2) SPL.C	115/2014		
3) SPL.C	68/2016		
4) SPL.C	197/2017		
5) SPL.C	238/2017		
6) SPL.C	411/2017		
7) SPL.C	55/2019		A
8) SPL.C	207/2019		A
<u>ORDER</u>			
9) CrI.Misc.	834/2021		H. KRISHNAPPA
<u>CALL ON</u>			
10) SPL.C	127/2020		A Sri. Amarnath
11) SPL.C	94/2021		A
<u>Charge</u>			
12) SPL.C	168/2020		A
<u>HBC</u>			
13) SPL.C	184/2020		A
14) SPL.C	195/2020		A
15) SPL.C	11/2021		A
<u>NBW Proclamation and attachment</u>			
16) SPL.C	191/2015		
<u>FDT</u>			
17) SPL.C	350/2019		A
<u>FINE LEVY WARRANT</u>			
18) SPL.C	315/2019		A
<u>Nbw to Accused and Notice to sureties</u>			
19) SPL.C	111/2017		
20) SPL.C	260/2017		
21) SPL.C	287/2017		

22) SPL.C

220/2019

A

To hear

23) Crl.Misc.

707/2021

SHRISHARATH

24) Crl.Misc.

719/2021

RANGANATHGOWDA